

(b) The total strength of Delhi police, category-wise and the police personnel belonging to SCs/STs is as under :-

S.No.	Rank of the post	No. of SC Posts	ST	ST
1.	Commissioner of Police	1
2.	Addl. Commissioner of Police	10
3.	Dy. Commissioner of Police	53	9	5
4.	Asstt. Commissioner of Police	187	35	9
5.	Inspectors	695	104	52
6.	Sub-Inspector	4078	612	306
7.	Asstt. Sub-Inspector (including Steno.)	4279	641	321
8.	Head Constable	11401	1710	855
9.	Constable	30554	4583	2292

(c) The number of posts for SCs/STs category-wise in the ranks from Constable to Inspector, lying vacant in Delhi police at present is as under :-

	SC	ST
1. Inspector . . .	27	29
2. Sub-Inspector . . .	104	106
3. Asstt. Sub-Inspector . . .	223	326
4. Head Constable . . .	22	497
5. Constable . . .	362	197

The posts in IFS and Delhi, Andaman & Nicobar Police Service are not exclusively for Delhi.

(d) To fill up the backlog in the quotas of SC/ST, special recruitment drives are being held from time to time. All efforts are afoot to fill up the backlog of SC/ST on availability of suitable candidates.

[Translation]

Prohibition in Delhi

3621. SHRI BRISHIN PATEL: Will the Minister of WELFARE be pleased to state:

(a) whether a demonstration to prohibit the liquor in Delhi was held recently under the leadership of a Union Minister;

(b) if so, the details thereof;

(c) whether the Government propose to enforce prohibition in Delhi;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b) International Day against Drug Abuse and Drug trafficking was celebrated on 26-6-93. Three voluntary organisations namely Association for National Brotherhood and Social Welfare, Association for Social Health in India and Delhi Police Foundation organised a Padhyatra rally at Rajghat, Minister of State for Welfare Shri K. V. Thangka Balu participated in the programme.

(c) to (e) As Prohibition is a State subject it is for Delhi Administration to take a view in this matter.

Supply of GAS to Madhya Pradesh

3622. DR. LAXMINARAYAN PANDEYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any scheme to double the present supply of gas through H. B. J. gas pipeline during the Eighth Five Year Plan period;

(b) whether the Government had given any assurance to the Government of Madhya Pradesh for providing gas for power plants and other projects; and

(c) if so, the present position in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir. There is proposal for upgradation of HBJ gas pipeline capacity from its present level of 18.2 MMSCMD to 33.4 MMSCMD.

(b) No, Sir.

(c) In view of the commitments already made any further allocations of gas along the HBJ pipeline are not feasible.

Check Dams in Gujarat

3623. SHRI DILEEPBHAI SANGHANI : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat have sent any proposal for Central assistance for construction of Check Dams ;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) (A) : No, Sir.

(b) and (c) Do not arise.